

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5141/2020

This the 20th day of August, 2021

HON'BLE MR. ANAND MATHUR, MEMBER (A)

Reyaz Ahmad Margay

(Advocate:- Mr. Bhat Fayaz Ahmad)

.....Applicant

Versus

1. State of Jammu & Kashmir & Ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

Learned counsel for the applicants submits that the T.A. has become infructuous and it may be dismissed as such.

2. Accordingly, the T.A. is dismissed as having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Anand/Arun